

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 10.06.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	Ex.15037/2018	RVL	KVM
2	M.C.15118/2020	KBG	P.B.N.
3	Ex. 15002/2021	B.M.A.	T.P.
4	M.C.15154/2020	R.V.	
5	M.V.C.22/2021	S.N.R.	
6	R.A.15020/2021	D.L.K.	
7	P & SC 15006/2018	P.M.N.	K.N.M.
8	M.C.15019/2020	A.B.	N.R.
9	M.C.15123/2020	M.M.	M.A.B.
10	P & SC 15030/2020	P.C.	
11	P & SC 15009/2021	M.P.	
12	R.A.15015/2020	G.S.P.	B.R.S.
13	M.A.15021/2020	A.R.S.R.	R.S.K.
14	R.A.15032/2020	B.N.A.	V.S.K.
15	P & SC 15034/2020	K.M.	
AFTERNOON SESSION			
1	Ex.15049/2019	H.C.A.	
2	R.A.15015/2021	K.S.	
3	M.C.15055/2020	C.N.	N.K.
4	M.V.C.43/2020	K.K.	S.R.K.
5	P & SC 15023/2020	H.M.	A.R.S.R.
6	P & SC 15024/2020	D.N.	A.R.S.R.
7	P & SC 15025/2020	K.L.	K.M.
8	MISC.15007/2021	B.V.P.A.	M.M.K.
9	S.C.15038/2018	P.P.	R.V.
10	S.C.15020/2016	P.P.	K.R.A.
11	S.C.15029/2018	P.P.	M.V.G.
12	S.C.15030/2019	P.P.	G.M.L.
13	S.C.15005/2020	P.P.	R.P.
14	S.C.15027/2019	P.P.	M.M.D.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 10-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	570/06
2	O.S.	612/06
3	O.S.	753/07
4	O.S.	219/14
5	O.S.	597/06
6	O.S.	683/07
7	O.S.	163/10
8	O.S.	590/12
9	O.S.	1089/19
10	O.S.	14/19
11	O.S.	464/07
12	F.D.P.	3/2012
13	O.S.	692/16
14	O.S.	707/16
15	O.S.	770/16

AFTERNOON SESSION

1	O.S.	833/16
2	O.S.	876/16
3	O.S.	673/18
4	O.S.	736/20
5	O.S.	1329/06
6	O.S.	145/19
7	F.D.P.	16/2006
8	Ex.	3/2019
9	L.A.C.	34/2007
10	O.S.	315/18
11	O.S.	411/06
12	O.S.	328/07
13	O.S.	1449/06
14	O.S.	275/07
15	O.S.	298/07

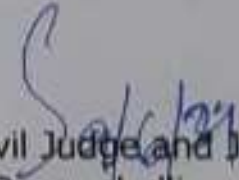
**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 10-06-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	656/2019
2	O.S.	605/2019
3	O.S.	593/2019
4	O.S.	315/2017
5	M.C.	50/2020
6	Misc.	65/2017
7	O.S.	471/2017
8	O.S.	360/2017
9	Misc.	16/2017
10	O.S.	821/2015
11	O.S.	492/2010
12	O.S.	589/2010
13	O.S.	214/2013
14	O.S.	388/2013
15	O.S.	127/2010
AFTERNOON SESSION		
16	O.S.	508/2013
17	O.S.	624/2020
18	O.S.	726/2020
19	O.S.	521/2009
20	O.S.	469/2009
21	O.S.	581/2009
22	Misc.	21/2010
23	O.S.	443/2013
24	O.S.	614/2017
25	O.S.	192/2016
26	O.S.	1504/2006
27	O.S.	433/2009
28	FDP	11/2012
29	FDP	9/2013
30	O.S.	480/2013

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 10-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. O.S.35/2009	1. C.C.860/2020
2. O.S.67/2013	2. C.C.852/2020
3. O.S.221/2013	3. C.C.861/2020
4. O.S.657/2013	4. C.C.833/2020
5. O.S.521/2014	5. C.C.857/2020
6. O.S.763/2015	6. C.C.859/2020
7. O.S.351/2016	7. C.C.838/2020
8. O.S.427/2019	8. O.S.209/2021 (New suit)
9. O.S.369/1997	9. O.S.487/2017 (Issues)
10. O.S.845/2011	10. O.S.45/2018 (Issues)
11. O.S.941/2011	11. O.S.325/2018 (Issues)
12. O.S.997/2011	12. O.S.105/1997 (Orders)
13. O.S.205/2018	13. O.S.361/2014 (Orders)
14. C.C.5080/2019	14. EX 17/2017 (Orders)
15. C.C.6877/2020	15. O.S.119/2020 (Orders)


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 10-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. C.C.3708/2019	1. O.S.102/2010
2. CrI.Mis.396/2018	2. O.S.456/2012
3. Cr.74/2021(VPS)	
<u>OBJECTION</u>	<u>SUMMONS</u>
4. C.C.2022/2015	3. O.S.338/2016
	4. O.S.462/2016
<u>BODY WARRANT</u>	5. O.S.212/2018
5. C.C.3854/2021	6. O.S.486/2018
<u>NOTICE</u>	7. O.S.56/2020
6. C.C.3856/2012	8. O.S.344/2020
7. P.C.R.463/2015	9. O.S.358/2020
<u>SUMMONS</u>	<u>NOTICE</u>
8. C.C.3628/2021	10. O.S.512/2013
9. C.C.852/2020	
10. C.C.2743/2020	<u>WRITTEN STATEMENT</u>
11. C.C.7173/2020	11. O.S.224/2020
12. C.C.3624/2021	<u>ISSUES</u>
13. C.C.3627/2021	12. O.S.278/2018
<u>CHARGE</u>	<u>ARGUMENTS</u>
14. C.C.3083/2019	13. O.S.108/2011
	14. O.S.34/2021
<u>AWAIT REPORT</u>	<u>OBJECTION</u>
15. C.C.127/2021	15. O.S.756/2012

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

09/06/21
C/c Addl.Civil Judge & JMFC.,
Devanahalli.